

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 28976/2020

(Arising out of impugned final judgment and order dated 03-07-2019 in WC No. 14898/2000 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

BUNDU (DIED) THROUGH LRS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.22438/2021-CONDONATION OF DELAY IN FILING and IA No.22439/2021-EXEMPTION FROM FILING O.T.)

Date : 19-07-2021 This petition was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. V.K. Shukla, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the Application for condonation of Delay as also on the Special Leave Petition returnable in six weeks.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)